

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 868/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: M/s. Barkur Trading & Finance Pvt. Ltd.

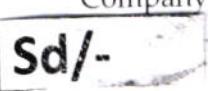
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
33)	Mr. Chandrakant Mhadeshwar	Advocate for pet.	

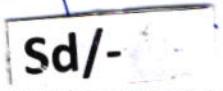
COMMON ORDER

CSP 867/230-232/NCLT/MB/MAH/2017  
CSP 868/230-232/NCLT/MB/MAH/2017  
CSP 891/230-232/NCLT/MB/MAH/2017  
CSP 892/230-232/NCLT/MB/MAH/2017

Company Petitions admitted. List this matter on 3.1.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)